

During the remaining period of the Ninth Plan, Units 1 & 2 (2 x 250 MW) of Tehri Stage-I (THDC) in Tehri Garhwal, U.P. are likely to be commissioned in Uttar Pradesh.

(c) Close monitoring is being done by Ministry of Power for timely completion of projects through Empowered Committee and Task Forces constituted for this purpose. For private sector projects, a Crisis Resolution Group has been set up to resolved the 'last mile' problems.

Power Plants in U.P. with Private Participation

4831. PROF. M.M. AGARWAL: Will the Minister of POWER be pleased to state:

(a) the details of proposals submitted by private companies and public sector companies for setting up of power plants in the State of Uttar Pradesh during the Ninth Five Year Plan;

(b) the total number of power plants set up in the State during this period and the total amount being invested for these projects; and

(c) the steps being taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) The details of proposals submitted by private companies and public sector companies for setting up of power plants in the State of Uttar Pradesh during the 9th Plan is given in the enclosed Statement, (see below).

(b) During the 9th Plan period, two thermal power projects and one hydro power project have been commissioned upto March 2000 in Uttar Pradesh. The details are given as under:

Sl. No.	Name of Project	Capacity (Rs. Crores)	Estimated Cost
THERMAL			
1.	Tanda Unit-4 Distt. Faizabad UPSEB	110 MW	496.88 (incl. cost of Units-1,2&3)
2.	F.G.Unchahar St.II Units*-3&4 (NTPC) Distt. Rai Bareli	2x210 MW	1595.71
HYDRO			
1.	Sobla Units-1 & 2 Distt. Pithoraaarh U.P. Jai Vidvut Niaam	2x3MW	15.98

During the remaining period, Units-1 & 2 (2 x 250 MW) of Tehri Stage-I (THDC) in Tehri Garhwal U.P. are likely to be commissioned in the State. The estimated cost of the project is Rs. 4967.77 Crores (including cost of Units 3 & 4)

(c) Close monitoring is being done by Ministry of Power for timely completion of projects through Empowered Committee and Task Forces constituted in the Ministry. For private sector projects, a Crisis Resolution Group has been set up to resolve the 'last mile' problems.

STATEMENT

Details of proposals submitted by Private Companies and Public Sector Companies for setting up of Power Plants in the State of Uttar Pradesh during Ninth Five Year Plan.

Name of the Project	Capacity (MW)	Date of TEC
A. TEC CLEARED/APPRAISED		
Hydro		
1. Maneri Bhali Distt. Uttar Kasi State Sector	4x76	21.2.2000
2. Vishnu Prayag Chamoli Private Sector	4x 100	30.6.97
Thermal		
1. Rosa TPP Distt. Shahjahanpur Private Sector	2x283.5	19.9.97
2. Auriya CCGT St. II Distt. Auriya Central Sector	650	30. 11.98
3. Rihand St. II Distt. Sonebhadra	2x500	1.10.99
B.CCE CLEARED		
1. Koteswar HEP (THDC)	400MW	CCEA clearance given on 10.4.2000
UNDER CEA EXAMINATION		
Hydro		
1. Srinagar HEP Distt. Pauri Garhwal, Private Sector Thermal	4 x 82.5	

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RAJYA SABHA

Name of the Project	Capacity (MW)	Date of TEC
2. Jawaharpur TPP Distt. Etah	2 x400	
Private Sector		
SCHEMES RETURNED TO PROJECT AUTHORITIES FOR RE-SUBMISSION		
Hydro		
1. Kishau Distt. Dehradun State Sector	4x 150	Returned on 7/99
2. Gori Ganga St. IIIA&IIIB Distt. Pithoragarh Central Sector	3x40 + 2x 10	Returned on 10/98
3. Dhauli Ganga Int. Stage Distt. Pithoragarh Central Sector _	3 x70	Returned on 02/99
4. LakhwarVyasi Distt. Dehradun State Sector	3x 100 + 2x60	Returned on 7/99

Power position in NCR

4832. SHRI ANANTA SETHI: Will the Minister of POWER be pleased to state:

(a) whether Government are aware of the precarious power position in the National Capital Region particularly in Delhi;

(b) if so, what is the latest position;

(c) the steps being taken to improve the power position in the NCR and particularly in Delhi; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) and (b) Power supply position in the NCT of Delhi